

HIGH COURT OF MADRAS - MADURAI BENCH

SITTING ARRANGEMENT - From 17.10.2016 onwards

	HON'BLE JUDGES	SUBJECT
1	S.Nagamuthu, J and M.V.Muralidaran, J	Admission and Final hearing in WP (PIL), Unauthorised Construction & Encroachment matters, HCP and Criminal Appeals
1a	S.Nagamuthu, J	After Division Bench work - CrI.OP (u/s.482 of Cr.P.C) - (Preferably Old Matters)
1b	M.V.Muralidaran, J	After Division Bench work - Writ Petitions - (Preferably Old Matters)
2	M.Sathyanarayanan, J and J.Nisha Banu, J	Admission and Final hearing in WA, WP (except PIL), Tax Matters, DRT & DRAT Matters, CMA, Appeal Suits, STA, Contempt Petition and Contempt Appeals and WP (Caste/Community Certificates)
2a	M.Sathyanarayanan, J	After Division Bench work - CrI.OP (u/s.482 of Cr.P.C) - (Preferably Old Matters)
2b	J.Nisha Banu, J	After Division Bench work - Civil Revision Petitions - (Preferably Old Matters)
3	S.Vimala, J	Writ Petition Admission - Labour, Service, MV, MV Tax, Tax (Income Tax, Sales Tax & all other Tax matters), Cinema & Co-op, EB, Land Acq, Local Auth. APM, ULC, Prohibition & Excise, LR, and LT, Adjourned Admission, Notice of Motion and Final hearing stage cases in the above categories (from the year 2013)
4	K.Kalyanasundaram, J	CrI.OP (u/s.482 & 407 of Cr.P.C), WP (Cr.PC) - Admission & Final hearing
5	S.Vaidyanathan, J	CrI.OP - Bail & Anticipatory Bail
6	V.M.Velumani, J	Second Appeals - (upto the year 2010) - All Stages
7	V.Bharathidasan, J	Writ Petition Admission - Gen. Misc., Edn, M & M, Industries, Forest, C & CE, Adjourned Admisison, Notice of Motion and Final hearing stage cases in the above categories (from the year 2013)
8	D.Krishnakumar, J	CRP - Admission and Final hearing
9	S.S.Sundar, J	Second Appeal - Admission Second Appeal - (from the year 2011) - All Stages
10	B.Gokuldas, J	Misc. Petition in AS and Final hearing of AS
11	M.Govindaraj, J	Writ Petition - (upto the year 2012) - All Stages
12	S.M.Subramaniam, J	CMA, CMSA, Tr.CMP and Company Appeals - Admission & Final hearing
13	A.M.Basheer Ahamed, J	CrI.Appeal & CrI.Revision - Admission & Final hearing Admission & Final hearing in CBI & Prevention of Corruption Act Cases (CrI.A, CrI.RC, CrI.OP(u/s.482 of Cr.PC), WP (CrI.PC))

Note:

- Oldest cases in the respective categories shall be listed chronologically every Wednesday apart from listing fresh admission cases and extension of stay cases
- Cases relating to Senior Citizens, Crime against Women, Person with Disability, Children, Juvenile and Prevention of Corruption Act Cases shall be taken up on priority basis
- Cases in which proceedings before the Lower Courts have been stayed and Cases Remanded from the Hon'ble Supreme Court shall be given preference.

//BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//